

### **Non-Qualified Scientists in Scientific Research Sections**

\*958. SHRI T. R. SHAMANNA : Will the Minister of DEFENCE be pleased to state :

(a) has it come to the notice of Government that the Scientific Research Sections are being manned by persons who are not properly qualified scientists; and

(b) whether the matter is proposed to be thoroughly examined and suitable action taken to see that the research is really beneficial to our Military preparedness ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :

(a) Prior to 1979, the academic qualifications prescribed for directly recruited scientists were not applicable in the case of promotions from lower cadres. When the Defence Research and Development Service Rules came into force in January 1979, all existing scientists came over to the reorganised service and these included those promotees who did not possess the academic qualifications prescribed for direct recruitment which are now applicable to promotees also. Such promotees are being considered for promotion under the relaxation clause.

(b) No, Sir. The defence research and development work is of a predominantly applied nature and the contribution of Scientists having a long and varied experience in such work is also very useful even though they may not have the same academic qualifications as those recruited directly.

### **Non-Release of funds by Commercial Banks for Tribal Sub-Plan Development area in Bankura District of West Bengal**

\*959. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that commercial banks are not releasing funds for the tribal sub-plan development area in the Bankura district of West Bengal ; and

(b) if so, the steps taken or to be taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Presumably the Hon'ble Member is referring to the credit support by commercial banks in the implementation of Tribal Sub Plan Schemes in Bankura district of West Bengal. According to the information made available by the United Bank of India, which is the lead bank in this area, commercial banks are endeavouring to provide progressively greater assistance to various target group of beneficiaries covered by the aforesaid schemes. Operational guidelines for the purpose have also been framed jointly by the State Level Bankers' Committee and the West Bengal Scheduled Castes and Scheduled Tribes Development and Finance Corporation. All banks together expect to cover about 6000 Scheduled Castes/Tribes farmers under the special schemes during the current year in the district of Bankura.

Guidelines have also been laid by the Reserve Bank of India from time to time to ensure that the credit needs of weaker sections including those belonging to Scheduled Tribes are duly taken care of to the maximum extent possible. Banks have also been advised that while adopting villages for intensive lending, villages with sizeable population of such communities be specially chosen. The performance of the banks in this regard is also reviewed periodically in the Coordination meetings held at various levels.